

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 3
C.A.(CAA)/32(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: UNIVERSAL CARTONS SOLUTIONS
PRIVATE LIMITED

Section 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Ms. Devanshi Sethi, Ld. Counsel for the Applicant present.
2. Heard the learned counsel for the Applicant and perused the records.
3. Reserved for orders.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)